

2023
HIGH COURT, APPELLATE SIDE
CALCUTTA
NOTIFICATION

No. 10220- R (JS)

Dated, Calcutta, 18th October, 2023

In terms of Notification No. 10181-R (JS) dated 16.10.2023, this is for information of all concerned that the following 78 (seventy eight) Officers of the West Bengal Judicial Service belonging to the substantive post of Civil Judge (Senior Division)/Chief Judicial Magistrate/Additional Chief Judicial Magistrate, now posted at such stations/places as mentioned against each of their names in the following table, are eligible in order of seniority from the existing Gradation List and coming under the zone of consideration in the process of selection for promotion as Additional District & Sessions Judge towards filling up the 26 (twenty six) vacancies in Fast Track Courts.

Sl. No.	NAME OF THE OFFICERS	PRESENT POSTING WITH DATE OF TAKING OVER CHARGE
1.	Shri Hidayatullah Bhutia	CJ(SD), & Assistant Sessions Judge, Ranaghat, Nadia
2.	Shri Tito Rob	CJ(SD), Jhargram
3.	Shri Sambhu Sarkar	CJ(SD), Basirhat, North 24-Parganas
4.	Shri Sabyasachi Chatteraj	CJ(SD), 1 st Court, Berhampore, Murshidabad
5.	Shri Sudip Bhattacharya	ACJM, Serampore, Hooghly
6.	Shri Sanjay Chowdhury	CJM, Krishnagar, Nadia
7.	Shri Ratan Kumar Gupta	CJM, Jalpaiguri
8.	Shri Sumit Adhikari	CJM, Jhargram
9.	Shri Sadhan Mondal	CJ(SD), Diamond Harbour, South 24-Parganas
10.	Shri Tarun Kumar Mondal	CJM, Mayabunder, A & N Islands
11.	Shri Prasun Ghosh	CJM, Raiganj, Uttar Dinajpur
12.	Shri Indranil Chatterjee	CJ(SD), Baruipur, South 24-Parganas
13.	Smt. Rina Talukdar	CJM, Sadar, Purulia
14.	Sri Biswanath Pramanik	CJ(SD), Katwa, Purba Bardhaman
15.	Smt. Shrutirupa Ghosh (Majee)	Deputy Registrar, WB Human Rights Commission, on deputation
16.	Sri Hindol Roy	CJ(SD), 1 st Court, Paschim Medinipur
17.	Sri Sujit Kumar Bandyopadhyay	CJ(SD), 2 nd Court, Malda Sadar
18.	Sri Saibal Dutta	CJ(SD), Ghatal, Paschim Medinipur
19.	Smt. Krishnanjana Ray	CJ(SD), Sadar, Purba Bardhaman
20.	Sri Arnab Dutta	ACJM, Kakdwip, South 24-Parganas
21.	Sri Alokesh Das	CJM, Berhampore, Murshidabad
22.	Sri Sujoy Kumar Sarkar	ACJM, Raghunathpur, Purulia
23.	Smt. Suparna Chaudhury	CJ(SD), 1 ST Court, Rampurhat, Birbhum
24.	Smt. Aditi Ghosh	Secretary, DLSA, Murshidabad
25.	Smt. Hemantika Sundas	CJ(SD), Raiganj, Uttar Dinajpur
26.	Smt. Jayati Saha	Registrar, Howrah Sadar
27.	Sri Jagojyoti Bhattachjee	CJM, Bankura

28.	Sri Debajyoti Mukherjee	ACJM, Kalna, Purba Bardhaman
29.	Sri Megh Dorji Moktan	CJM, Alipurduar
30.	Sri Susangeet Kumar Das	CJ(SD), Chandannagar, Hooghly
31.	Mr. Edwin Lepcha	CJM, Kalimpong
32.	Smt. Suparna Ray-II	Registrar, DJ's Court, Alipore, South 24-Parganas
33.	Sri Mandip Saha Roy	Additional Secretary, Juvenile Justice Committee, High Court, A.S, Calcutta
34.	Sri Anil Kumar Kushwaha	ACJM, 2 nd Court, Baruipur, South 24-Parganas
35.	Sm. Mou Ghatak Majumdar	Secretary, DLSA, Calcutta
36.	Smt. Sutapa Mullick	DLSA, Purba Bardhaman
37.	Sri Soumitra Kumar Ganguly	CJ(SD), 2 nd Court, Tamluk, Purba Medinipur
38.	Sri Sujoy Bal	CJ(SD), Tamluk, Purba Medinipur
39.	Smt. Indrani Gupta	Secretary, DLSA, Raiganj, Uttar Dinajpur
40.	Sri Durgasankar Rana	ACJM, Bishnupur, Bankura
41.	Sri Anindya Ray	CJM, Darjeeling
42.	Sri Amitabha Das-II	Secretary, DLSA, Asansol, Paschim Bardhaman
43.	Sri Suman Kumar Ghosh	CJ(SD), Additional Court, Sadar, Purulia
44.	Md. Ehteshamuddin	Deputy Registrar, National Green Tribunal, EZB, Kolkata
45.	Smt. Tanusree Dutta	CJM, Paschim Medinipur
46.	Sri Mrityunjay Karmakar	Judge, Small Causes Court, Sealdah, South 24-Parganas
47.	Sri Subhankar Biswas	CJM, Barasat, North 24-Parganas
48.	Smt. Tanima Das	ACJM, Dinhatra, Cooch Behar
49.	Sri Anupam Sarkar	Registrar, Sadar, Paschim Medinipur
50.	Sri Mrinal Kanti Mandal	CJM, Malda
51.	Smt. Mahua Roy (Basu)	Deputy Director (Legal), Health & Family Welfare Department, Govt. of WB, on deputation UOT as CJ(SD), 1 st Court, Asansol, Paschim Bardhaman
52.	Smt. Suparna Sarkar	Secretary, DLSA, Howrah, on deputation
53.	Sri Prabir Mahapatra	ACJM, Ranaghat, Nadia
54.	Sri Raja Mukherjee	Deputy Registrar, West Bengal State Administrative Tribunal (SAT)
55.	Smt. Dolma Sherpa	CJ(SD), Islampur, Uttar Dinajpur
56.	Sri Sukumar Mondal	Registrar-cum-Deputy Secretary, SLSA, Kolkata, on deputation
57.	Smt. Jyotsna Roy	CJ (SD), Bishnupur, Bankura
58.	Sri Ajay Raj Syangden	ACJM, Uluberia, Howrah
59.	Smt. Glady Bomjan	Secretary, DLSA, Jalpaiguri
60.	Sri Subhadeep Biswas	CJM, Asansol, Paschim Bardhaman
61.	Sri Rishi Kushary	CJM, Hooghly
62.	Smt. Purba Kundu	CJ(SD), Haldia, Purba Medinipur
63.	Sri Ranabir Mohan Chatterjee	Administrative Officer WBJA, Calcutta
64.	Sri Argha Banerjee	CJ(SD), Bolpur, Birbhum
65.	Sri Pabitra Sen	ACJM, 2 nd Court, Kalyani, Nadia

66.	Smt. Sangita Dutta	CJ(SD), Darjeeling
67.	Sri Kuntal Bhattacharyya	CJM, Cooch Behar
68.	Sri Protyai Chowdhury	CJ(SD), 2 nd Court, Barasat, North 24-Parganas
69.	Sri Gairik Roy	CJM, Balurghat, Dakshin Dinajpur
70.	Smt. Subhra Bhowmick Bhattacharjee	Secretary, DLSA, Bankura
71.	Sri Debasish Santra	Secretary, DLSA, Purulia
72.	Sri Subrata Ghosh	ACJM, Dantan, Paschim Medinipur
73.	Smt. Supriya Khan	ACJM, Arambagh, Hooghly
74.	Sri Satyajit Maity	CJ(SD), Khatra, Bankura
75.	Sri Syama Prasad Chattopadhyay	CJ(SD), Kandi, Murshidabad
76.	Sri Samaresh Bera	Secretary, DLSA, Purba Medinipur
77.	Sri Mainak Dasgupta	ACJM, Siliguri, Darjeeling
78.	Sri Samrat Roy	ACJM, Bidhannagar, North 24-Parganas

All the above eligible Judicial Officers are directed to **upload the requisite 10 copies (5 Civil & 5 Criminal) of their contested Judgments, preferably of the relevant year i.e. 2022-2023 in the PIS Portal (under Promotion Tab) of the Hon'ble Court after Puja vacation, i.e. between 16th November to 30th November, 2023, positively.** If judgments of current year are not available, the officers may alternatively upload judgments delivered during previous posting.

A guide for uploading the Judgments is available at <https://www.calcuttahighcourt.gov.in/Notice-Files/promotion-notice/9427> that may be consulted with by the participating officers prior to uploading the requisite judgments.

For further information, if any, please make a call at (033) 2254-8065, 2243-6080 on all working days (except Saturdays) between 11-00 a.m. to 4-30 p.m.

By Order,

**Sd/-
Registrar (Judicial Service)
High Court, Appellate Side**

2023
High Court, Appellate Side
Calcutta

No. 10221-R(JS)

Dated, Calcutta the 18th October, 2023

**From: Sri Biswarup Bandyopadhyay,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

**To : All the District Judges of West Bengal including A & N Islands
The Chief Judges of (i) City Civil Court (ii) City Sessions Court
(iii) Presidency Small Causes Court, Calcutta**

Sub: Court's Notification No. 10220-R(JS) dated 18.10.2023 containing names of 78 eligible WBSJ officers coming under the zone of consideration in the process of selection for promotion as Additional District & Sessions Judge, for filling up (26) vacancies in Fast Track Courts.

Sir/Madam,

I am directed to forward herewith a copy of Court's Notification bearing No. 10220-R(JS) dated 18.10.2023, duly published in the Court's website which will speak for itself on the subject captioned above and to request you to inform all the eligible Judicial Officers of your judgeship, asking them to upload the requisite 10 copies (5 Civil & 5 Criminal) of their contested Judgments, preferably of the relevant year i.e. 2022-2023 in the PIS Portal (under Promotion Tab) of the Hon'ble Court after Puja vacation, i.e. between 16th November to 30th November, 2023, positively. If judgments of current year are not available, the officers may alternatively upload judgments delivered during previous posting.

A guide for uploading the Judgments is available at <https://www.calcuttahighcourt.gov.in/Notice-Files/promotion-notice/9427> that may be consulted with by the participating officers prior to uploading the requisite judgments.

This may be treated as important and urgent.

For further information, if any, the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta may be contacted on all working days (except Saturdays) between 11.00 a.m. and 4.30 p.m., over Phone No. (033)-2254-8065/8226/2243-6080.

Yours faithfully,

Sd/-

Registrar (Judicial Service)

Enclo: as stated

No. 10222-R(JS) – 10223-R(JS)

Copy with a copy of Notification No. 10220-R(JS) dated 18.10.2023 forwarded to :

1. **Principal Secretary, Judicial Department, Government of West Bengal**, Writers' Buildings, Kolkata – 700001 for information with request to forward a copy of the same to the concerned officers who are posted on deputation and coming under the zone of consideration in the selection process as per enclosed Notification, for their information and necessary action.
2. **The Member Secretary, State Legal Services Authority, West Bengal**, City Civil Court Building (1st Floor), 2 & 3 Kiran Sankar Ray Road, Kolkata – 700001 for information with request to forward a copy of the same to the concerned officer(s) who is/are posted as Secretary, District Legal Services Authority and coming under the zone of consideration in the selection process as per enclosed Notification, for their information and necessary action.

Enclo: as stated

Sd/-
Registrar (Judicial Service)